NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 2/14(1)/NCLT/AHM/2018

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

Name of the Company:

Claris Injectables Ltd.

Section of the Companies Act:

Section 14(1) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. NIPUN SINGHVI Adv. Applicant objecter

2. Madhura Harshe objecter amount

<u>ORDER</u>

Learned Advocate Mr. Vishal Dave with Learned Advocate Mr. Nipun Singhvi present for Petitioner.

Petitioner filed unserved cover.

Ms. Madhura Harshe present for KYB Conmat/ Objector.

Objector shall file its objection within one week serving a copy in advance to other side.

For objections of objector, list the matter on 08.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 19th day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL